1	2	3
9.	Karnataka	0.00
10.	Kerala (including Lakshadweep)	0.00
11.	Madhya Pradesh	38.41
12.	Chhattisgarh	8.83
13.	Maharashtra (including Goa)	15.96
14.	NE-I (Meghalaya, Mizoram, Tripura)	1.68
15.	NE-II (Arunachal Pradesh, Manipur, Nagaland)	0.93
16.	Orissa	7.62
17.	Punjab	0.00
18.	Rajasthan	34.47
19.	Tamil Nadu (including Pondicherry)	0.00
20.	Uttar Pradesh (East)	0.00
21.	Uttar Pradesh (West)	0.00
22.	Uttranchal	5.53
23.	West Bengal (including Sikkim)	0
24.	Andaman and Nicobar Islands	0
	Total	148.64

Employment for rural poor under NREGA

1158. SHRIMATI HEMA MALINI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the States under flagship scheme National Rural Employment Guarantee Act (NREGA) have been able to provide employment since its implementation to the rural poor to the fullest extent;
 - (b) if so, the details of such States; and
- (c) if not, the details of such States and the reasons therefor and what action Government is taking against those States since unemployment is the burning issue in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) NREGA was implemented in 200 districts with effect from 2.2.2006 and 130 additional districts were covered under the Act during 2007-08. All the remaining rural areas of the country have been covered under the Act with effect from 1.4.2008. The Act provides a legal guarantee for 100 days of wage employment in a year to every rural household whose adult

members volunteer to do unskilled manual work. Thus, NREGA is demand based. Number of households provided employment depends on the number of households who demand employment. As per reports received from the States. 2.10 crore households were provided employment during 2006-07; 3.39 crore during 2007-08; 4.49 crore during 2008-09 and 1.59 crore households have so far been provided employment during the current year. State-wise details are given in the Statement.

State-wise details of households provided employment so far

SI.	State	No. of households provided employment				
No.		2006-07	2007-08	2008-09	2009-10 (Upto May, 09)	
1	2	3	4	5	6	
1.	Andhra Pradesh	2161395	4803892	5699557	2726239	
2.	Arunachal Pradesh	16926	4490	59221	3295	
3.	Assam	792270	1402888	1877393	707975	
4.	Bihar	1688899	3859630	3822484	965179	
5.	Chhattisgarh	1256737	2284963	2270415	756171	
6.	Gujarat	226269	290691	850691	222535	
7.	Haryana	50765	70869	162932	25859	
8.	Himachal Pradesh	63514	271099	445713	108063	
9.	Jammu and Kashmir	121328	116800	199166	29652	
10.	Jharkhand	1394108	1679868	1576348	244417	
11.	Karnataka	545185	549994	896212	176378	
12.	Kerala	99107	185392	692015	152029	
13.	Madhya Pradesh	2866349	4346916	5207665	1835824	
14.	Maharashtra	353024	474695	906297	328407	
15.	Manipur	17880	112549	381109	6881 7	
16.	Meghalaya	96627	106042	224263	80263	
17.	Mizoram	50998	88940	172775	49094	
18.	Nagaland	27884	115331	296689	76336	
19.	Orissa	1394169	1096711	1105429	157062	
20.	Punjab	31648	49690	147336	35240	

1 2	3	4	5	6
21. Rajasthan	1175172	2170460	6373093	3087192
22. Sikkim	410 7	19664	52006	8385
23. Tamil Nadu	683481	1234818	3288796	1328914
24. Tripura	74335	423724	549022	73712
25. Uttar Pradesh	2573245	4096408	4336466	942997
26. Uttaranchal	134312	189263	298741	52120
27. West Bengal	3083757	3843335	3025854	1638504
28. Andaman and Nicobar Islands	NA	NA	5975	2243
29. Dadra and Nagar Haveli	NA	NA	1919	1549
30. Daman and Diu	NA	NA	0	0
31. Goa	NA	NA	0	0
32. Lakshadweep	NA	NA	3025	1022
33. Puducherry	NA	NA	12264	0
34. Chandigarh	NA	NA	0	0
TOTAL	21015411	33889122	44940870	15885473

NA—indicates not applicable as NREGA was implemented in the Union Territories with effect from 1.4.2008

Drinking water supply in Rajasthan

 \dagger 1159. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount likely to be allocated by Government in the year 2009 to Rajasthan under Rajiv Gandhi Drinking Water Supply Mission for funding of potable water schemes in various districts affected due to lack of quality drinking water; and
- (b) the details of the districts of the State alongwith the quantum of amount targeted to be given for Rajiv Gandhi Drinking Water Projects by Government in the year 2009?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) The allocation for 2009 has not been finalized pending passing of the Union Budget. However, an *ad-hoc* release of Rs. 33273.18 lakh has been released to the State of Rajasthan under National Rural Drinking Water Programme (NRDWP). Rural drinking water is a State subject. Government of India only provides technical and financial support to States in this

[†]Original notice of the question was received in Hindi.